

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1263  
ANSWERED ON MONDAY, THE 10<sup>th</sup> FEBRUARY, 2020  
MAGHA 21, 1941(SAKA)**

**USE OF CSR FUNDS**

**QUESTION**

**1263. SHRI JANARDAN SINGH SIGRIWAL:  
SHRI COSME FRANCISCO CAITANO SARDINHA:  
DR. T.R. PAARIVENDHAR:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

**कारपोरेट कार्य मंत्री**

- (a) the details of amount spent on CSR by corporate entities during each of the last three years and current year, State/UT-wise including Bihar, Tamil Nadu and Goa;**
- (b) whether there are large variations between amount of CSR funds spent among various States, if so, the details thereof and the reasons therefor;**
- (c) whether the Government has taken/steps or proposes to give priority to less developed States under CSR, if so, the details thereof; and**
- (d) whether the Government is providing any incentives to corporate entities to ensure that CSR funding is available to developed States including Goa and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE FOR FINANCE  
AND CORPORATE AFFAIRS**

**(SHRI ANURAG SINGH THAKUR)**

**वित्त एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री**

**(श्री अनुराग सिंह ठाकुर)**

**(a): As per filings made by the Companies in the MCA 21 registry, details of Corporate Social Responsibility (CSR) spent by Companies during financial years 2015-16, 2016-17 and 2017-18 in different States/UTs including Bihar, Tamil Nadu and Goa are at Annexure.**

**(b) & (c): Section 135 of the Companies Act, 2013 (Act) mandates every company having net worth of Rs. 500 crore or more, or turnover of Rs. 1000 crore or more, or net profit of Rs. 5 crore or more during the immediately preceding financial year, to spend at least two per cent of the average net profits of the company made during the three immediately preceding financial years, towards Corporate Social Responsibility (CSR) in any of the eligible activities enlisted in Schedule VII of the Act. The spread of CSR spend among various States may be seen at Annexure. CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor the CSR activities of the company based on the recommendation of its CSR committee. The Government does not issue any directions to Corporates to spend in any particular area or activity.**

**(d): Under the CSR provisions of the Companies Act, 2013 and rules thereof, no such incentives is provided by the Government to companies.**

**\*\*\*\*\***

**ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1263**

<b>STATE/UT-WISE CSR EXPENDITURE (IN RS. CRORES )</b>			
<b>State/UTs</b>	<b>FY 2015-16</b>	<b>FY 2016-17</b>	<b>FY 2017-18</b>
Andaman And Nicobar	0.55	0.83	0.76
Andhra Pradesh	1,294.28	753.53	269.11
Arunachal Pradesh	1.48	24.05	11.94
Assam	164.60	269.92	86.23
Bihar	124.62	100.77	42.17
Chandigarh	5.34	21.99	20.51
Chhattisgarh	241.16	84.94	71.61
Dadra And Nagar Haveli	12.03	7.58	6.93
Daman And Diu	2.43	2.63	20.09
Delhi	493.34	520.66	540.79
Goa	30.15	37.89	53.34
Gujarat	551.43	870.84	768.96
Haryana	375.62	389.60	262.02
Himachal Pradesh	52.29	24.03	60.53
Jammu And Kashmir	107.81	42.74	14.75
Jharkhand	117.04	95.69	45.88
Karnataka	784.66	886.36	950.92
Kerala	148.12	135.47	158.06
Lakshadweep	0.30	-	2.07
Madhya Pradesh	185.51	286.60	147.43
Maharashtra	2,052.23	2,487.94	2,527.04
Manipur	6.28	12.35	4.03
Meghalaya	5.59	10.97	5.49
Mizoram	1.07	0.08	0.23
Nagaland	0.96	0.92	0.36
Odisha	624.05	316.71	469.34
Puducherry	6.46	7.43	6.51
Punjab	69.93	75.83	88.51
Rajasthan	501.45	327.15	263.33
Sikkim	1.98	6.83	6.84
Tamil Nadu	633.24	550.94	619.42
Telangana	265.40	259.88	291.14
Tripura	1.47	1.25	1.83
Uttar Pradesh	423.79	327.48	298.40
Uttarakhand	73.17	101.52	82.51
West Bengal	415.42	290.34	280.25
NEC/ Not mentioned	-	7.63	132.04
PAN India*	4,741.95	4,988.17	5,009.16
<b>Grand Total</b>	<b>14,517.19</b>	<b>14,329.53</b>	<b>13,620.51</b>

(Data upto 30.06.2019) [Source: National CSR Data Portal]

\*Companies either did not specify the names of States or indicated more than one State where projects were undertaken.

\*\*\*\*\*